

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) A provision was made for giving preference in employment to the dependents of retiring workers vide serial No. 10.4.4 of National Coal Wage Agreement-II (NCWA-II) and SI. No. 9.4.4 of National Coal Wage Agreement-III (NCWA-III) of Coal India Limited. However, no such provision has been made in the currently applicable NCWA.

(b) Since such provision is not in existence at present, the question of compliance does not arise.

(c) In view of reply (b), not applicable.

Gap between demand and supply of coal

1249. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is fact that inspite of an increased coal production in the country, a huge gap between the demand and supply still exists;

(b) if so, the details thereof;

(c) whether it is also a fact that the country is unable to expand the coal production due to many structures imposed; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) Yes, Sir. The demand and production of coal for the last five years is given below:

Figures are in Million Tonnes and (P) stands for provisional data.

Year	2005-06	2006-07	2007-08	2008-09	2009-10
Demand	445.65	474.18	492.50	550.00	604.33
Production	407.04	430.83	457.08	492.76	532.06(P)

(c) and (d) The main hurdles in expanding the coal production capacity, inter alia, are:

- Delay in Environmental and Forestry Clearance;
- Delay in Land Acquisition;
- Constraints in respect of coal evacuation infrastructure facilities.